

**EXPENDITURE ON RIVER VALLEY  
PROJECTS**

\*215. **Shri Kasliwal:** Will the Minister of Planning be pleased to state the total expenditure incurred upto March, 1952 on the following projects:

- (a) Bhakra-Nangal;
- (b) Haribi;
- (c) Damodar Valley; and
- (d) Hirakud?

**The Minister of Planning and River Valley Schemes (Shri Nanda):** (a) Rs. 34.8 Crores.

- (b) Rs. 5.4 Crores.
- (c) Rs. 28.3 Crores.
- (d) Rs. 15.7 Crores.

**RELIEF TO COIR WORKERS**

\*216. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Travancore-Cochin Government was allotted any sum of money by the Government of India in 1951 to provide relief for workers thrown out of employment consequent on the crisis in the Coir Industry; and

(b) the amount drawn by the Travancore-Cochin Government from such allotment, if any?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) No, Sir.

- (b) Does not arise.

**FIRING ON BIHAR BORDER**

\*217. **Shri M. Islamuddin:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that recently, there was a firing for about three days between troops of the Indian Union and Pakistan over a disputed area near Patagora B. M. Camp in the district of Purnea in Bihar;

(b) if the answer to part (a) above be in the affirmative, whether there was any casualty and injury and if so, to what extent;

(c) whether the ownership of the said area has been decided and if so, who is the rightful owner and who is in possession; and

(d) what steps the Government of India have taken to dispose of the dispute and with what result?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) and (b). Yes. On the 15th April, 1952, at 4 A.M., the East Bengal Police suddenly opened fire from their territory on the Indian Armed Police which resulted in the death of a Jemadar. The Indian Police returned the fire in self-defence. Intermittent firing by the East Bengal Police continued on the 16th April. The Bihar Armed Police returned the fire. There was no further casualty on the Indian side. On the night of 6th May, 1952, six shots from a light machine gun were fired from Pakistan territory on the Indian Police which did not return the fire.

(c). Some Pakistan nationals claimed a small plot of land in village Khanli, P.O. Islampur, District Purnea in Bihar. According to the settlement map, the plot is in India. It has all along been in possession of Indian nationals.

(d) The Government of India have lodged a protest with the Government of Pakistan against these unprovoked attacks and have also asked them to issue instructions to the local authorities to prevent such incidents in the future. They have also suggested that the points of dispute may be discussed between the two District Magistrates concerned.

**SILK (IMPORT)**

\*218. **Shri Gurupadaswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) the volume of foreign silk imported into India in 1950-51 and 1951-52;

(b) the countries from which the imports have been made; and

(c) the prices of such imports?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a)

|         | <u>Quantity</u> | <u>Value</u> |
|---------|-----------------|--------------|
|         | Lbs.            | Lakhs of Rs. |
| 1950-51 | 1,279,404       | 237          |
| 1951-52 | 676,461         | 158          |

(b) Japan and Italy are the main sources of supply.

(c) A statement is laid on the Table of the House.